HIGH COURT OF JUDICATURE AT BOMBAY
CIRCUIT BENCH AT KOLHAPUR

STANDING ORDER
N O T I C E

(w.e.f. 19th November 2026)

It is hereby notified for the information of the Advocates and the parties appearing in person that in the event of non-availability of any Court as also in the event of any Court passing an order for not placing the matter before the said Court at the **Circuit Bench at Kolhapur**, the Hon'ble the Chief Justice has been pleased to approve the following :

1) The urgent mentioning and placing of matters pertaining to Division Bench presided over by the **Hon'ble Justice Sharmila U. Deshmukh** will be allowed before the Division Bench comprising of the **Hon'ble Shri. Justice Shailesh P. Brahme** with the companion Judge of the First Division Bench.

2) The urgent mentioning and placing of matters, if any, pertaining to Single Bench presided over by the **Hon'ble Shri. Justice Shailesh P. Brahme** will be allowed before the Single Bench presided over by **the Hon'ble Shri Justice Neeraj P. Dhote and vice versa.**

NOTE

(i) The aforesaid directions shall be in force until the present assignment continues.

(ii) In the event of any difficulty in giving effect to the aforesaid general directions, the matter be placed before the Hon'ble the Chief Justice for seeking appropriate directions.

High Court, Appellate Side,)
Bombay)
)
Date : 3rd November 2026)

By Order
Sd/-
(Dr. M. S. Deshpande)
Registrar (Judl-I)